Export Commitments of Companies

1820. SHRI ASHIS SEN: SHRI DIPEN GHOSH:

Will the Minister of COM-MERCE be pleased to state:

- (a) what are the names of the companies along with their exports commitments, stating how much have been fulfilled and how much is yet to be fulfilled;
- (b) what are the names of the companies where export mitments have been altered after the industrial licence has heen issued; and
- (c) hat are the reasons for which Government are not monitoring the export commitments on a month to month basis to check the worsening Balance of payments position whether available and information in this regard will be placed in the Parliament Library for the information of the Members of Parliament?

MINISTER OF STATE THE IN THE MINISTRY OF COM-MORCE (SHRI ARANGIL SREE-DHARAN): (a) export: obligation is imposed on all the Duty free licences/Imprest licences details of which are available in weekly Bulletin of Import Licences/ Export Licences and Industrial copies of which Licences. available in Parliament Library. Besides export obligations are being imposed on the recommendation of administrative Ministries/ Sponsoring Authorities at time of grant of Letter of Intent/ Licences/Foreign Industrial Capital boration Approvals / Ministry Goods Licences by the Aggregate Industry. regarding export commitments of Industrial Units on various Counts actually achieved and exports shortfalls is not maintained.

and

- (b) The alteration of export obligation after issue of Industrial by **Ministry** is done of Industry on the recommendation of the concerned Adminis-Ministries. As such this information is not maintained in the Ministry.
- (c) It is not feasible to monitor export obligation on month month basis. There is no such proposal to lay the information regarding export obligations fulfilment thereof in the Parliament Library.

Import of special formula by Pepsi Foods

1821. SHRI ASHIS SEN: Will the Minister of FOOD PROCES SING INDUSTRIES be pleased to state:

- (a) whether Pepsi Foods are importing their special formula;
- (b) whether they are earning five dollars for every dollar spent; and
- (c) what have been the imports and exports so far?

THE MINISTER OF TEXTILES WITH ADDITIONAL CHARGE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) According to M/s Pepsi Foods Private Limited, they are not importing their special formula.

(b) and (c) The information is being collected and will be laid on the Table of the House.

Advertisement of clerical posts by Banking Service Recruitment Board

- 1822. KUMARI CHANDRIKA PREMJI KENIA: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that Banking Service Recruitment Boards,

advertise clerical posts for different regions on different dates but conduct examination on the same day;

- (b) if so, what are the reasons therefor; and
- (c) whether Government pose to change this policy and conduct examinations on different dates so as to allow the candidates to appear in as many regions as possible?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) In order to check the migration of candidates from one State to another, minimise requests for transfer after appointment and with a view to reduce wastages due to selection of the same candidate by more than one Banking Service Recruitment Board, some of the adjacent Banking Service Recruitment Boards adopt with mutual consent, a common date for clerical examinations.

(c) No. Sir.

Foreign collaboration in industries

1823. SHRI DIPEN GHOSH: Will the Minister of FINANCE be pleased to state:

- (a) how many foreign collabo rations with foreign equity are at present existing in India:
- (b) of these how many have positive foreign exchange earnings for the country; and
- (c) how many foreign collaborations are losing foreign exchange?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The total foreign collaboration approvals issued during the period 1985 to 474 R.S.—3

1989 are as under :-

			_		
				Total	Financial
1985	•	•		1024	238
1986		•		957	240
1987	•	•		853	242
1988				926	282
1989				605	194

(b) and (c) The data of actual foreign exchange earnings in respect of foreign collaborations approved in previous years are not compiled by Ministry of Finance. However, many of the foreign collaboration proposals are for import substitution and acquisition of technology which is not available indigenously.

Shifting of Tea Board Headquarters to Assam

1824. SHRI BHADRESWAR BUROGOHAIN: Will the Minister of COMMERCE be pleased to state:

- (a) whether there was a demand from the Assam Government as well as from the people of Assam to shift the Tea Board Headquarters to Assam; and
- (b) if so, what steps have been taken by the Central Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COM-MERCE (SHRI ARANGIL SREE-**DHARAN**): (a) Yes, Sir.

(b) Tea is a major traditional export commodity from India. Calcutta, being one of the major Indian ports, has remained the centre of export activities for a long time. Headquarters of a number of exporting and producing firms are

located at Calcutta. Moreover, most